

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.66/BB/ 2017	-	Admission	230/232	Curam Software International Pvt. Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SATI.P. JOHN SPJ Legal	Advocate for plaintiff	

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Heard the Counsel. Memo filed. Counsel requested the Tribunal to order notice to R.D/ROC/Income Tax Department and O.L and also to order for publication in **Financial Express**, English Daily Bangalore Edition, and in **Udaya Vani**, Kannada Daily Bangalore Edition. Accordingly, issue notices to above authorities and also for publication in the above Newspapers. The publication shall be 10 days before the date of hearing. For hearing list it on 13/12/2017. Registry is directed to prepare notices and the petitioner counsel to collect the same and to issue on the above authorities.

Member (T)

Member (J)